

भारतीय गैर न्यायिक

पये

Rs. 100

ONE
HUNDRED RUPEES

रत INDIA
NON JUDICIAL



CG 180893

मध्य प्रदेश MADHYA PRADESH

Form 26
(See rule 4A)

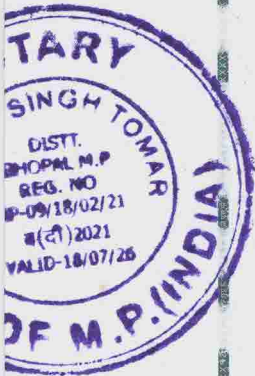


AFFIDAVIT TO BE FILED BY THE CANDIDATE ALONG WITH NOMINATION
PAPER BEFORE THE RETURNING OFFICER FOR ELECTION TO COUNCIL OF
STATE FROM MADHYA PRADESH

PART A

I GEORGE KURIAN Son of Sh. KURIAN Aged 63 years, resident of POCKARANKALAYIL, KURUMULLOOR, KANAKKARI, KOTTAYAM DIST, 686632, KERALA STATE, a candidate at the above election, do hereby solemnly affirm and state on oath as under:-

- (1) I am a candidate set up by Bharatiya Janata Party
- (2) My name is enrolled in 094, KADUTHURUTHY LAC. KERALA (Name of the Constituency and the state), at Serial No 55 in Part No 151
- (3) My contact telephone number(s) is/are +91-9961543984 and my e-mail id is georgekurian1995@gmail.com and my social media account(s) are:-



2331

106

20/08/24

GEORGE KURIAN S/O SHRI KURIAN,
R/o - Pckarankalayil, Kanakkari, Kurumulloor, Kottayam, Kerala - 686632
POCKARAN. - AADHAR NUMBER - 6319 3887 1664

KALAYIL
George Kurian
COAT OF ARMS
KALAYIL

For - Affidavit

1207 JUN 2024

श्री गिरीश अली
रिजिस्ट्रार विक्रेता
पुस्तकालय विभाग, राजा के
दोमने भोपाल (म.प्र.)

(i) XGeorgekurianBjp

(ii) Facebook @George Kurian

(2) Details of Permanent Account Number (PAN) and status of filing of Income tax return:

Sl. No.	Name s	PAN	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees) for the last five Financial Years completed (as on 31 st March)
1.	Self (George Kurian)	CEUPK5063F	2019-20	(i) Rs 3028480/- (FY 19-20)
			2020-21	(ii) Rs 420920/- (FY 20-21)
			2021-22	(iii) Rs 496310/- (FY 21-22)
			2022-23	(iv) Rs 632080/- (FY 22-23)
			2023-24	(v) Rs 855250/- (FY 23-24)
2.	Spouse (Annamma O.T)	ADPPT7309H	2019-20	(i) RS 628500/- (FY 19-20)
			2020-21	(ii) RS 515160/- (FY 20-21)
			2021-22	(iii) RS 750040/- (FY 21-22)
			2022-23	(iv) RS 421930/- (FY 22-23)
			2023-24	(v) RS 778350/- (FY 23-24)
3.	Dependent I (Akash George Pockaran)	ENEPP3270A	NIL	(i) NIL
				(ii) NIL
				(iii) NIL
				(iv) NIL
				(v) NIL

Note: It is mandatory for PAN holder to mention PAN and in case of no PAN, it should be clearly stated "No PAN allotted".

(5) Pending criminal cases

(i) I declare that there is no pending criminal case against me. (Tick this alternative if there is no criminal case pending against the Candidate and write NOT APPLICABLE

